Ministry. Sir, here, in support of this statement of mine, I have one letter of Dr. Ashok Mitra. Finance Minister of West Bengal, to Mr. R. Venkata-raman, D.O. No. FDM-244 ...

MR. DEPUTY CHAIRMAN. Do not read the letter.

SHRIMATI KANAK MUKHERJEE: ... dated October 3, 1980, along with the statement made by the divisions of the Forest Development Corporation. In the statement, they have mentioned item by item, how much the Central Government owes to the West Bengal Government for the land which is occupied. In this statement, they have shown the land under permanent occupation the land under field firing practices, the value of the la"nd under permanent occupation, the value of the standing crop on land under permanent occupation at the time of occupation and now and how much is the loss.

Hence. I would request the Government to consider this letter of the Finance Minister of West Bengal and meet this demand made in this letter to the Government of India.

REFERENCE TO THE REPORT THAT A JOB SEEKER WAS MADE TO UNDERGO VASECTOMY OPERA-TION IN MAHARASHTRA

सैम्यद सिक्ते रजी (उत्तर प्रदेश) : मान्यवर, में ग्रापके माध्यम से एक वहत ही गम्भीर मसले की ग्रोर सरकार का ध्यान दिलाना चाहंगा। 12 दिसम्बर, 1980 के 'टाइम्स थाफ इंडिया' में खबर छा है। I will quote it:

"Aurangabad, December, IIT" A young man who came here from Lovehali village in search of a job landed on the operation table at the

Kranti Chowk health centre where he was 'forced' to undergo vasectomy on December 6.

The police said two brokers—Rao-saheb Mahsuji and Maruti Bhagaji Sirsat-who were later arrested, ap. proached 18-yearold Baban Dhon-diba Battise at a bus stop and lured him to the centre by promising him a job.

Though Battise protested, the two brokers forced him to undergo the operation and claimed Rs. 200 as 'reward'.

After borrowing money from a brief, Battise went home ano" narrated the incident to his elder brother who immediately complained to the police."

भापके माध्यम कि यह बहत ही ग्रहम मसला है और इसको कभी कभी राज-नीतिक मुद्दा भी बनाया गया है विरोध पक्ष के जरिये ग्रीर इसकी बुनियाद पर काफी अफबाहें भी फैल गयी हैं श्रीर ऐसा लगता है कि फिर कोई ड्रामा प्ले हो रहा है। इसलिए इस बात की जांच की जाय कि इसके अन्दर ऐसा मामला तो नहीं है। दूसरा बहुत से वे लोग जो कि ब्रोकसं हैं उनके साथ साथ डाक्टरों के खिलाफ भी कार्यवाही होनी चाहिए । सरकार इसकी जांच करे ग्रीर किस्म के बाक्यात जबर्दस्ती के बेसेक्टामी में होते हैं तो इस पर रोक लगनी चाहिए तथा ग्रगर इसका फायदा उठाना चाहे तो तरफ भी सरकार को तवज्जह चाहिए ।